

GOVERNMENT OF INDIA  
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 71

TO BE ANSWERED ON FEBRUARY 24, 2016

FORMING OF LEGISLATION

No. 71                      SHRI MAHEISH GIRRI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government proposes to form a legislation to make littering, spitting, urinating or indulging in such unhygienic and unseemly practices punishable;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(SHRI BABUL SUPRIYO)

(a) to (c): Yes, Madam. The Government proposes to amend Environment Protection Act 1986 to provide for civil monetary penalty for violation of Municipal Solid Waste Rules, 2000.

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